

each unit/division/service activity of ITDC annually?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The credit policy of ITDC inter-alia includes granting of credit facility to its clients upto a period ranging from 30 days to 60 days.

(b) Separate figures for credit sales are not maintained unit/division/service activity wise. Category/client wise percentages of outstanding as on 31.3.1991 on the basis of provisional figures for the year 1990-91 are as given below:—

Name of the category/client	Amount outstanding as on 31.3.91 (Prov.)	Client wise outstanding %age to outstanding
	(Rs. in crores)	
Government Departments/ Government Companies	15.77	60.72
Travel Agents	4.76	18.33
Licencees	1.57	6.05
Private Companies including airlines, individuals and guest ledger accounts	3.87	14.90
	25.97	100.00

Manuguru Thermal Power Plant

3604. SHRI SOBHANADREESWARA RAO VADDE:
DR. D. VENKATESWARA RAO:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up a thermal power station at Manuguru in Andhra Pradesh; and

(b) if so, the time by which the project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. The proposal envisages construction of two units of 500 MW each.

(b) The project will require tie-up in respect of coal linkage and finance as well as clearance from environmental angle. The first 500 MW unit is programmed for commissioning in five years

from the date of award of main plant equipment.

Amount spent by ONGC on KG Basin

3605. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount spent by the Oil and Natural Gas Commission (ONGC) on both onshore and offshore explorations in Krishna-Godavari basin during 1990-91; and

(b) the estimated amounts of oil that may be available in Krishna-Godavari basin?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Rs.171.93 crores.

(b) As on January 1, 1991, the total recoverable reserves were estimated to be about 17 million metric tonnes.

Modernisation and renovation of Pumpsets

3606. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether as part of energy conservation programme, there is any proposal for the modernisation and renovation of pumpsets to make them more efficient;

(b) if so, the details of the scheme and the cost involved; and

(c) the present stage of implementation of stage of this scheme with particular reference to Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) Depending upon the availability of resources and the technical viability, the proposals received from the State Electricity Boards and other organisations, regarding the rectification of agricultural pumpsets with a view to make them energy efficient, are considered by the Government for assistance. About 75,000 electrically operated pumpsets have already been rectified in the States of Andhra Pradesh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Tamil

Nadu and Maharashtra with financial assistance from the Central Government. The rectification undertaken are both partial (replacement of footvalve, suction and delivery pipes) and complete (replacement of monoblock pumps, piping system, footvalves etc.). In Andhra Pradesh, 8175 energy inefficient electrical pumpsets have been rectified with the Central assistance during the period April, 1985 to March, 1991. The average cost of partial rectification is about Rs. 1750 per pumpset, and the cost of complete rectification has varied from Rs. 6000 to Rs. 12,000 per pumpset depending upon the size of the pumpset and the pipes to be replaced.

Announcements at Hyderabad Airport

3607. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether announcements at Hyderabad Airport are being made in English, Hindi and not in Telugu which is the official language of the State;

(b) the policy laid down in respect of use of languages for announcements;

(c) whether any instruction will be issued to introduce Telugu announcement also at Hyderabad Airport; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Announcements at Hyderabad airport are being made in Telugu also.

(b) to (d) Do not arise.

[*Translation*]

Electrification of Tribal areas of Bihar

3608. SHRI SIMON MARANDI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any progress has been made in the electrification of the tribal areas of Bihar; and

(b) when the full electrification of tribal areas is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI

KALP NATH RAI): (a) As per the available information, out of 17,250 tribal villages in Bihar, 7,383 villages have been electrified by the end of March, 1991.

(b) The priorities in regard to the villages to be taken up for electrification within the plan allocation are decided by the State Government. The Bihar State Electricity Board proposes to electrify 170 tribal villages during 1991-92.

Rehabilitation of DVC Land Oustees

3609. SHRI SIMON MARANDI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of persons whose land had been acquired for constructing Mithen, Punchet and Chandrapura dam by the Damodar Valley Corporation;

(b) the number of land oustees out of them who have been provided employment in this corporation, category-wise;

(c) the number of persons who are yet to get employment and the amount of compensation paid for the maintenance of such families;

(d) the number of families who have neither been provided employment nor compensation so far; and

(e) whether the Government propose to take any action in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) For the construction of Maithon and Panchet Dams and Chandrapura Power Station, land was acquired from 5211 families (28030 members), 10339 families (41461 members) and 480 families (829 members), respectively.

(b) to (e) At the time of acquisition of land, every land loser was paid cash compensation or given land in lieu thereof. Jobs were also provided to the members of such oustee families who were capable and interested. No record of such employment was kept separately. Since 1978, however, record of employment given to descendants of oustees is being maintained by DVC, according to which 338 persons claiming to be de-